



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.01.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – II on 27.01.2026 was not taken up. The next date of hearing in the matter is **25.03.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 208 of 2022 & I.A. No. 4782 of 2024, 1782, 7085 of 2025  <b>Part Heard</b>	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	Anusuya Salwan	Arjun Syal-R1 Anirban Bhattacharya, Manjira Das Gupta-R2 Kunal Godhwani-R3 Madhusmita Bora-R4 Rachit Wadhwa- R12

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)